

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

23.

IA-3759/2023 in C.P.(IB)/354(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 10.05.2024

NAME OF THE PARTIES: Omkara Assets Reconstruction Private Limited  
Vs  
Mr. Augusta Richard D'Souza

SECTION: 95(1), 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

1. Ansh Karnawat a/w Vinita Hombalkar, Ld. Counsel for the Respondent in IA-3279/2023 present.
2. No representation on behalf of the Financial Creditor.
3. List this matter on **26.06.2024**.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)